

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **17.06.2026** (WEDNESDAY)
 CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 294/2026 For Condone Delay IA No. 837/2026	TSN Raja, Liquidator of VNR Infrastructure Ltd Vs G Praveen Kumar & 2 Ors.	Mr. T Ravichandran	
2.	Comp App (AT) (CH) (Ins) No. 295/2026 For Additional Docs. IA No. 838/2026 For Stay IA No. 839/2026	Chintalapati Venkata Satya Surya Raghurama Raju, Suspended Director of Shri Girija Alloy & Power (I) Pvt Ltd Vs Jajoo Rashmi Refractories Ltd & Anr.	Mr. N Nagendra Dhivyarajann	
3.	Comp App (AT) (CH) (Ins) No. 190/2026 For Condone Delay IA No. 546/2026 For Stay IA No. 547/2026	B. Parvathaiah Erst. Director of Vivin Laboratories Pvt Ltd Vs Chillale Rajesh, IRP of Vivin Laboratories Pvt Ltd & Anr.	Ms. Subathra Mysamy	
4.	Comp App (AT) (CH) No. 56/2026 Delay in refiling IA No. 785/2026 For Direction IA No. 786/2026	Nanjappa Mallikarjuna & 7 Ors. Vs My Towers Builders & Developers Pvt Ltd & 6 Ors.	Mr. S Vivekananda	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) (Ins) No. 595/2025	KSA Powerinfra Private Limited	Mr. D Ferdinand	
6.	Comp App (AT) (CH) (Ins) No. 14/2026 For Stay IA No. 39/2026	Audit Officer Kerala State Goods and Services Tax Vs Dileep KP, RP, Jupiter Leys Pvt Ltd WITH	Mr. Jerin Asher Sojan	Mr. Prashant Kumar

7.	Comp App (AT) (CH) (Ins) No. 15/2026 For Stay IA No. 42/2026	State Tax Officer Vs Dileep KP, RP, Jupiter Leys Pvt Ltd WITH	Mr. Jerin Asher Sojan	Mr. Prashant Kumar
8.	IA No. 600/2026 (For Intervention) in Comp App (AT) (CH) (Ins) No. 13/2025 For Stay IA No. 70/2025	IDBI Bank Ltd. Vs Central Bank of India & Anr	Mr. Varun Srinivasan	Mr. P Prashanth- R1
9.	IA No. 678/2026 (For Condone Delay) & IA No. 679/2026 (Delay in refiling) in Comp App (AT) (CH) No. 47/2026	Bangalore Softsell Ltd Vs Registrar of Companies, Karnataka	Mr. S Vivekananda	
10.	Comp App (AT) (CH) No. 57/2024 For Stay IA No. 826/2024 To Adv. Hg. IA No. 579/2025	Indira Devi Vs NRI Power & Infra Corporation Pvt Ltd & 8 Ors WITH	Mr. Rohan Aloor	Mr. Y Suryanarayana R2
11.	Comp App (AT) (CH) No. 63/2024 For Stay IA No. 884/2024 For Exemption IA No. 885/2024	Kodidala Pedda Venkata Subbaiah Vs Koneru Gandhi & 7 Ors	Mr. TK Bhaskar	Mr. Y Suryanarayana R1
12.	Comp App (AT) (CH) (Ins) No. 307/2024 For Stay IA No. 820/2024	Punjab National Bank Vs Nagireddy Venkata Pratap Reddy & 8 Ors	Ms. Shweta Dubey	Mr. Ravi Rajagopalan R1- R8

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13.	Restoration (AT) (CH) No. 06/2026 in Comp App (AT) (CH) No. 150/2025 (With defects)	The Income Tax Department Vs The Registrar of Companies & Anr.	Ms. Bokaro Sapna Reddy	
14.	Restoration (AT) (CH) No. 07/2026 in Comp App (AT) (CH) No. 151/2025 (With defects)	The Income Tax Department Vs The Registrar of Companies & Anr.	Ms. Bokaro Sapna Reddy	
15.	Restoration (AT) (CH) No. 08/2026 in Comp App (AT) (CH) No. 152/2025 (With defects)	The Income Tax Department Vs The Registrar of Companies & Anr.	Ms. Bokaro Sapna Reddy	

16.	Restoration (AT) (CH) No. 09/2026 in Comp App (AT) (CH) No. 153/2025 (With defects)	The Income Tax Department Vs The Registrar of Companies & Anr.	Ms. Bokaro Sapna Reddy	
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For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	TA (AT) No. 278/2021 (Comp App (AT) No. 67/2020) IA No. 984/2025	Manjunath Dasappa & Anr. Vs TransGlobal Power Ltd. & 4 Ors.	Ms. Priyanka Varma	Mr. TK Bhaskar
18.	TA (AT) No. 246/2021 (Comp App (AT) (Ins) No. 873/2020 For Stay IA No. 2373/2020 For Exemption IA No. 2374/2020)	Kamini Metalliks Pvt Ltd Vs Indian Renewable Energy Development Agency Limited & Anr	Mr. Abhijeet Swaroop	Ms.Varsha Banerjee R1 Mr. T Ravichandran R2
19.	Comp App (AT) (CH) (Ins) No. 285/2021	B. Rajesh Vs N. Sivachalam, Liquidator, Everon Castings Pvt Ltd & 6 Ors	Mr. AS Sathish Kumar	Mr. V Manivannan-R1 Mr. R Vidhya Shankar R2-R4 Mr. ML Ganesh- R5
20.	Comp App (AT) (CH) (Ins) No. 320/2023 For Stay IA No. 977/2023	Punjab National Bank Vs Shivadutt Bannanje, Liquidator of Falcon Tyres Ltd (in Liquidation) & Anr	Mr. Varun Srinivasan	Mr. Raghuram Kadambi- R1
21.	Comp App (AT) (CH) (Ins) No. 440/2024 For Stay IA No. 1210/2024	Ashish Arjunkumar Rathi, Liquidator, Ind Barath Power (Madras) Ltd Vs Huzefa Fakhri Sitabkhan, RP, Ind Barath Power Infra Ltd	Mr. Bhagavath Krishnan	Khaitan Legal Associates
22.	Comp App (AT) (CH) (Ins) No. 452/2024 For Stay IA No. 1235/2024	Manjeera Realty LLP Vs Manjeera Constructions Ltd Rep by RP, Birendra Kumar Agarwal& 3 Ors	Mr. TK Bhaskar	Mr. VVSN Raju- R1 Mr. Aishvary Vikram R4
23.	Comp App (AT) (CH) (Ins) No. 348/2025 Interim Injunction IA No. 1040/2025 For Stay IA No. 1041/2025	Manjeera Realty LLP Vs Valentis Laboratories Pvt Ltd & 2 Ors.	Mr. TK Bhaskar	Mr. VVSN Raju R3

24.	Comp App (AT) (CH) (Ins) No. 172/2025 For Stay IA No. 459/2025	Oriental Extractions Pvt Ltd Vs CA Jasin Jose, Erst. RP of SD Pharmacy Pvt Ltd & 3 Ors WITH	Mr. R Surendran	Mr. Akhil Suresh R1 Mr. Bhagavath Krishnan R3
25.	Comp App (AT) (CH) (Ins) No. 173/2025	Oriental Extractions Pvt Ltd Vs CA Jasin Jose, Erst. RP of SD Pharmacy Pvt Ltd & 3 Ors	Mr. R Surendran	Mr. Akhil Suresh R1 Mr. Bhagavath Krishnan R3
26.	Comp App (AT) (CH) (Ins) No. 366/2025	Simens Financial Services Pvt Ltd Vs Meera Arun, Personal Guarantor of Vasana Healthcare Pvt Ltd	Mr. Pranava Charan	
27.	Comp App (AT) (CH) (Ins) No. 425/2025 For Exemption IA No. 1209/2025	Sivachaitanya Saikam Vs HDFC Bank Ltd & 3 Ors	Mr. R Bharadwajarama Subramaniam	Mr. Ashwin Shanbhag R1 Shivakumar & Suresh R4
28.	Comp App (AT) (CH) (Ins) No. 521/2025 For Stay IA No. 1469/2025	Ramkumar Reddy Satty Managing Director of T&R Auto Pvt Ltd Vs Kotak Mahindra Bank Ltd & 2 Ors.	Dr. KV Srinivas	Mr. Akshay Goel R1 Mr. Peri Rama Krishna R2
29.	Comp App (AT) (CH) (Ins) No. 559/2025	SM Kamal Pasha in consortium with Syed Fahad Vs Kotak Mahindra Bank Ltd	Mr. K Srinandan	Mr. P Elayarajkumar
30.	Comp App (AT) (CH) (Ins) No. 33/2026 For Exemption IA No. 76 & 78/2026	Assets Care And Reconstruction Enterprise Limited Vs Ramanathan Bhuvaneshwari, RP for LGCL Urban Homes (India) LLP	Mr. Angad Varma	Mr. Srinandan K
31.	Comp App (AT) (CH) (Ins) No. 46/2026 For Stay IA No. 112 & 113/2026 To dispense with IA No. 114/2026	GS Megha Constructions Pvt Ltd Vs Omkara Assets Reconstruction Pvt Ltd & Anr	Mr. J Abhishak	Ms. Bhavya Mohan R1
32.	Comp App (AT) (CH) (Ins) No. 184/2026	Aakruti Nirmithi Limited Vs Baladi Shekar Shetty Erstwhile Liquidator of the Corporate Debtor & 2 Ors.	Mr. Ravi Rajagopalan	
33.	Comp App (AT) (CH) (Ins) No. 196/2026	Jaldhi Overseas Pte Ltd Vs Anand Transport Pvt Ltd	Mr. Deepak Narayanan	Mr. G Guruprasath

34.	Comp App (AT) (CH) (Ins) No. 199/2026 (With Defects)	Ravindra Beleyur Proprietor of Beleyur & Associates Vs Konduru Prasanth Raju RP, Dreamz Infra India Ltd. & Anr.	Mr. T Ravichandran	
35.	Comp App (AT) (CH) (Ins) No. 219/2026 For Stay IA No. 616/2026 (With Defects)	The Sub Registrar, Neelankarai Vs Ebenezar Inbaraj Liquidator of Landmark Housing Projects Chennai Pvt Ltd	Mr. P Sathish	Mr. B Thilak Narayanan

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
36.	Comp App (AT) (CH) (Ins) No. 175/2022 For Stay IA No. 400/2022	Pranit Joshi, Regional Provident Fund Commissioner II, EPFO, Chennai Vs PRC International Hotels Pvt Ltd & Anr	Mr. PK Paneerselvam	Ms. MS Elamathi-R1 Mr. AK Vijay Maghesh R2
37.	Comp App (AT) (CH) (Ins) No. 157/2023 For Stay IA No. 522/2023	Future Ventures Pvt Ltd, Erstwhile Paptrade India Pvt Ltd Vs Prathap Pillai, RP of Tenny Jose Ltd.	Mr. Pradeep Joy	Mr. Hari Kumar G Nair
38.	Comp App (AT) (CH) (Ins) No. 443/2023	Nagarjuna Steel Pvt Ltd Vs Preca Solutions India Pvt Ltd	Mr. Raja Shekar Rao Salvaji	Mr. Rohan Rajasekaran
39.	Comp App (AT) (CH) (Ins) No. 01/2024 For Stay IA No. 03/2024 For Exemption IA No. 04/2024 To Adv. Hg. IA No. 963/2024	Radiant Corporation Pvt Ltd, Rep by its Authorized Rep KVV Janardhana Rao Vs Gullapalli Kishore Babu, Chairperson of the Monitoring Committee of Jeevan Polymers Pvt Ltd & Anr	Mr. Ch. Siddhartha Sarma	Ms. JVL Bharati- R1 Mr. Manjeet Bucha, CS R2

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),
or through email on e-mail ID: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in